

F. No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.03.2017

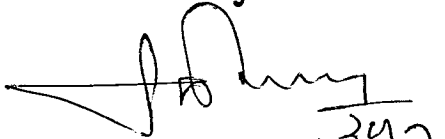
ORDER NO. 43 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 34 of 2017 for **CESTAT Delhi** to the extent indicated below:-

On 30.03.2017 at 10.30 AM Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear Excise and Customs Division Bench matters.

On 30.03.2017 at 10:30 AM Hon'ble Shri Ashok K. Arya, Member (Technical) will hear Single Member matters as notified.

By Order


(A. Mohan Kumar)
Registrar

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Assistant
Deputy Registrar
30.4.2017